

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6813/2019

HEERA SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 4964/2020 - DISCHARGE OF ADVOCATE ON RECORD)

Date : 09-07-2020 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s)

Mr. Sudhir Kulshreshtha, AOR

For Respondent(s)

Mr. Priyank Khattar, Adv.
Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 4964/2020 - DISCHARGE OF ADVOCATE ON RECORD

Learned counsel for the applicant shall serve a copy of the application on the learned counsel who had earlier filed memo of appearance/Vakalatnama.

Post after four weeks.

(ASHA SUNDRIYAL)
AR-CUM-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR